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## West Bengal Appropriation (No. 2) Act, 1974

# 13 of 1974

## [30 March 1974]

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## West Bengal Appropriation (No. 2) Act, 1974

## 13 of 1974

## [30 March 1974]

#### PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1974.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1974;

It is hereby enacted in the Twenty-fifth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV, of the 28th March, 1974, page 664; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 29th March, 1974.

## 1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act, 1974.

# 2. Issue of Rs. 2,33,8037,911 out of the Consolidated Fund of West Bengal for the year 1973-1974 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two hundred thirty-three crores eighty lakhs thirty-seven thousand nine hundred and eleven towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1974, in respect of the services and purposes specified in column 2 of the Schedule.

# 3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1974.

#### **SCHEDULE** 1

SCHEDULE

1	2	3		
No. of	Services and	Sums not exceeding		
Demand for Grant/ Appropriation.	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
3	10-State Excise Duties .	17,59,000		17,59,000
5	12-Sales Tax	43,000		43,000
8	15- Registration Fees	4,41,000		4,41,000
9	16-Interest on Debt and other Obligations.	••	2,39,91,000	2,39,91,000
11	18- Parliament, State/Union Territory	45,000	18,000	63,000

#### SCHEDULE. (See sections 2 and 3)

	Legislature			
12	19-General Administration	46,21,000		46,21,000
14	22-Jails	24,26,000	3,170	24,29,170
16	26- Miscellaneous Departments Fire Services.	••	14,651	14,651
17	26- Miscellaneous Departments Exclud-ing Fire Services.	22,34,000		22,34,000
19	28-Education.	• •	1,75,513	1,75,513
20	29-Medical	1,53,70,000	4,569	1,53,74,569
21	30-Public Health		17,324	17,324
	31- Agriculture- Agriculture	••		
22	95-Capital Outlay on Schemes of Agricultural Improvement and Research.	2,74,69,000	8,57,539	2,83,26,539
23	31 Agriculture- Fisheries 35-Industries-		47,395	47,395
26	Industries 96-Capital Outlay on Industrial and Economic Development. 	51,88,000		51,88,000
	35-Industries- Cottage Industries			
27	96-Capital Outlay on Industrial and Economic Development Cottage	53,74,000	40,856	54,14,856

	Industries.			
28	35-Industries-		1,15,211	1,15,211
	Cinchona			
31	39- Miscellaneous Social and Develop- mental Organisations- Welfare of Scheduled Tribes and Castes and Other	19,19,000		19,19,000
	Backward			
	Classes			
	44-Irrigation, Navigation, Embankment and Drainage Works (Non-			
33	Commercial). 98-Capital Outlay on Multipurpose			
	River Schemes	4,47,69,000	1,22,000	4,48,91,000
33	99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
34	50-Public Works	2,09,75,000	1,98,000	2,11,73,000
35	106A-Capital Outlay on Greater Calcutta Development Scheme	59,78,000		59,78,000
36	53-Ports and Pilotage	1,80,000		1,80,000
38	64-Famine Relief	5,37,11,000		5,37,11,000
39	65-Pensions and Other	93,13,000		93,13,000

	Retirement Benefits 120-Payments of Commuted Value of			
41	Pensions. 68-Stationary and Printing .	1,46,000		1,46,000
42	70-Forest		30,000	30,000
43	71- Miscellaneous- Contributions	1,53,50,000		1,53,50,000
44	71- Miscellaneous- Panchayats		20,100	20,100
46	71- Miscellaneous- Youth Services	2,39,000		2,39,000
47	71- Miscellaneous- Civil Defence		91,583	91,583
48	71- Miscellaneous- Other Miscellaneous expenditure . 109-Capital Outlay on Other Works	1,46,81,000	5,17,000	1,51,98,000
50	78-Pre- Partition Payments		1,04,000	1,04,000
52	98-Capital Outlay on Multipurpose River Schemes- Damodar Valley Projects	30,26,000		30,26,000
53	103-Capital Outlay on Public Works		6,80,000	6,80,000
54	124-Capital Outlay on Schemes of Government	24,76,000	54,000	25,30,000

	Trading			
55	Permanent Debt Floating Debt Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons)		1,87,40,21,000	1,87,40,21,000
56	Loans and Advances by State/Union Territory Governments.	19,91,82,000		19,91,82,000
	Total	43,69,15,000	1,90,11,22,911	2,33,80,37,911